

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

**SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)**


**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL**

**HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.03.2021 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 23/252/HDB/2021
NAME OF THE COMPANY	Vak Poultry Farms Pvt Ltd
NAME OF THE PETITIONER(S)	Arvind Kumar Vannala
NAME OF THE RESPONDENT(S)	ROC Telangana
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Vikram putlapaga	Adv	9160 8765 39	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Issue NOTICE to the Registrar of Companies, Hyderabad returnable on 26.04.2021.

  
MEMBER (TECHNICAL)

  
MEMBER (JUDICIAL)

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